

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
**SCO 147-148 SECTOR 17-C CHANDIGARH**  
**DIVISION BENCH**  
**CAUSELIST**

Court No. : 1

Date : 11/12/2017  
Day : Monday  
Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	<u>MISC. MATTERS</u> E/ROM/60057/2017 E/2648/1999	Haryana Acrylic Mfg Co Pvt Ltd	C.C.E. Ltu Delhi	IP/DR	
2	E/ROA/49/2016 E/42/2004	S B Packaging Ltd	C.C.E. Rohtak	V. LAKSHMI KUMARAN/DR	
3	E/EH/60346/2017 E/55338/2014 <u>STAY MATTERS</u>	Danisco India Pvt Ltd	C.C.E. DELHI-III	NITYA TAX ASSOCIATES/DR	
4	E/Stay/51850/2015 E/52955/2015 <u>REGULAR MATTERS</u>	Wipro Enterprises Ltd	C.C.E. Shimla	V. LAKSHMI KUMARAN/DR	
5	E/939/2008	APS ENTERPRISES	C.C.E. DELHI-III	Vivek Kohli & Ashwani Sharma./DR	
6	E/747/2009	Raman Boards	C.C.E. Delhi-iii	V. LAKSHMI KUMARAN/DR	
7	E/893/2009	SHRI V.L. PANDEY, HEAD OPERATIONS, OF RAMAN BOARDS LTD.	C.C.E. DELHI-III	IP/DR	
8	E/106/2010	Raman Boards	C.C.E. Delhi-iii	V. LAKSHMI KUMARAN/DR	
9	E/107/2010	SHRI V.L.PANDEY, HEAD OPERATIONS	C.C.E. DELHI-III	IP/DR	
10	E/3175/2009	S. GOPAL & CO.	CHANDIGARH-I	Vivek Kohli & Ashwani Sharma./DR	
11	E/2431/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR	
12	E/2432/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR	
13	E/2433/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR	
14	E/2434/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR	
15	E/2435/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR	
16	E/2436/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR	

17	E/2437/2010	JAMMU CASTINGS (P) LTD.	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
18	E/3211/2010	C.C.E. JAMMU	ALU BOND ENTERPRISES,	DR/S. K. Malhotra & Co. C. A.
19	E/3233/2010	K.S. PROFILES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
20	E/3234/2010	K.S. PROFILES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
21	E/3235/2010	TAWI CHEMICAL INDUSTRIES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
22	E/3236/2010	TAWI CHEMICAL INDUSTRIES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
23	E/3237/2010	TAWI CHEMICAL INDUSTRIES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
24	E/3238/2010	TAWI CHEMICAL INDUSTRIES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
25	E/3239/2010	TAWI CHEMICAL INDUSTRIES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
26	E/3240/2010	TAWI CHEMICAL INDUSTRIES,	C.C.E. JAMMU	S. K. Malhotra & Co. C. A./DR
27	E/58530/2013	Ms Avery Dennison India Interiors Pvt Ltd	C.C.E. Delhi-iii	V. LAKSHMI KUMARAN/DR
28	E/58677/2013	Ms Avery Dennison India Interiors Pvt Ltd	C.C.E. Delhi-iii	IP/DR
29	E/50706/2015	Avery Dennison India Pvt Ltd	C.C.E. DELHI-III	NITYA TAX ASSOCIATES/DR
30	E/257/2016	Avery Dennison India Private Ltd	C.C.E. DELHI-III	NITYA TAX ASSOCIATES/DR
31	C/52329/2015	Balaji International	C.C.E. Chandigarh-i	Prem Ranjan Kumar,Adv/DR
32	C/52330/2015	Balaji International	C.C.E. Chandigarh-i	Prem Ranjan Kumar,Adv/DR
33	C/52331/2015	Balaji International	C.C.E. Chandigarh-i	Prem Ranjan Kumar,Adv/DR
34	C/52332/2015	Balaji International	C.C.E. Chandigarh-i	Prem Ranjan Kumar,Adv/DR
35	C/52333/2015	Balaji International	C.C.E. Chandigarh-i	Prem Ranjan Kumar,Adv/DR
36	C/52334/2015	Balaji International	C.C.E. Chandigarh-i	Prem Ranjan Kumar,Adv/DR
37	E/83/2016	Haryana Textile Corporation Ltd	C.C.E. DELHI-IV	S. C. Kamra & Co./DR

Prepared By

Checked By

Assistant Registrar/Sr.PS  
CESTAT Chandigarh